

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item **60**

**MA 2556/2019, 2557/2019, IA 89/2022, IA 90/2022 IN CP**  
**3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **24.08.2022**

NAME OF THE PARTIES: - **Union of India**  
**V/s**  
**Infrastructure Leasing & Financial Services**  
**Ltd & Or**

*Appearance (via video-conference):*

For the Applicant : Adv Darpan Bhatia a/w Ms. Anamika Singh  
i/b IndusLaw |

For the Respondent : None present

Section 242(4),241-242 of the Companies Act, 2013

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**ORDER**

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on 13.10.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

*Jagdish*

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)